

C.A.No. 4917 OF 2000

ITEM No.8

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No. 2 in Civil Appeal No.4917/2000

SANTOSH KUMAR

Appellant (s)

VERSUS

STATE OF A.P. AND ORS.

Respondent (s)

( For early hearing )  
( With Office Report )

Date : 15/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. G Ramakrishna Prasad, Adv.  
Mr. Mohd. Wasay Khan, Mr. K C Sudershan,  
Mr. Jayanth Muthu Raj, Mr. K V Ramakrishna  
and Mr. S. Udaya Kumar Sagar,Adv.

For Respondent (s) Mr. A Subba Rao, Adv.  
Mr. Annam D.N. Rao,Adv.  
  
Mr. Guntur Prabhakar,Adv.(NP)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

No orders. Fresh IA be filed after six months.

(D.P. WALIA)  
Court Master

(S.L. GOYAL)  
Court Master